# Central Administrative Tribunal Principal Bench

# **CP No.826/2017** in **OA No.2065/2017**

New Delhi this the 22<sup>nd</sup> day of February, 2019

### Hon'ble Ms Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Smt. Ishwer Devi Arora, W/o Sh. Nar Singh Arora, Aged 62 years, Ex. LDC R/o 56-A, U&V Block, Shalimar Bagh, Delhi-110 088

- Applicant

(By Advocate: Mr. MS Reen)

Versus

- Shri Durga Shankar Mishra,
  Secretary, Ministry of Urban Development,
  Nirman Bhawan, New Delhi
- 2. Shri Dinesh Chand Joshi, Director, CGHS, Room No. 545-A, 5th Floor, Nirman Bhawan, New Delhi
- 3. Dr. Sarita Dhawan, Additional Secretary,
  CGHS (HQ) Sector-12, RK Puram, New Delhi Respondents
  (By Advocate: Ms. Ranny and Mr. SM Zulfiqar Alam)

#### ORDER (ORAL)

### Ms. Nita Chowdhury, Member (A):

When the matter is taken up, counsel for the respondents, in compliance with the order of this Tribunal dated 02.06.2017 in OA No. 2065/2017, provides us a copy of the order dated 16.11.2018 in which it is clearly stated that the Compassionate Appointment Committee has considered the case of the applicant and has not found her eligible for the same.

2. In view of the substantial compliance of the order passed by this Tribunal, notices are discharged. The CP is closed.

3. However, liberty is given to the applicant to challenge the order now passed by the respondents, if so inclined, in accordance with law.

No costs.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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